

## Declaration of Assets and Liabilities

Year 2025-2026

I, RAJEEV RANJAN - M, son/daughter/wife of LATE ARJUN P.D. SINGH

aged 48 years, belonging to BIHAR VIDHAN SABHA, PATNA

service and presently working as SECTION OFFICER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	7,000/-	4,000/-	2700/-	1700/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2,34,296.00 8,241.30 2,756.27 3,41,595.00 FD	18,299.24 SBI 2,42,000/- FD	1500/-	1100/-	
(iii)	Bonds, Debentures and Shares in companies	Co-Objective Bank PATNA Share - 20,000/- Dep - 46,000/-	NO OF Share 11,002 Capital 8000/-	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NPS 3,00,000/- LIC 1) 50,000/- 2) 1,25,000/-	LIC 1,50,000/- ATAL PEN @ 1087/m	NIL	LIC 1,30,000/-	
(v)	Motor Vehicles (details of make, etc.)	MOTORCYCLE HERO HONDA (2008)	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	100gm GOLD (APX)	300gm GOLD 300gm SILVER (APX)	10gm GOLD	10gm GOLD 20gm SILVER (APX)	
(vii)	Other assets, such as values of claims / interests	UNDER CONSTRUCTION HOUSE AT SAMSTIPUR GOWEN.				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Rajeev Ranjan*  
14/12/26

*राजेश्वर सिंह*  
*13/12/26*

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13/12/26

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	04, Deesrud Land and Grable Sewer & Pur Rs. 1,50,000 ANCESTRAL ASSET				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	ANCESTRAL ASSET LAND & HOUSE				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Do				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Do Under Construction House at Sewer & Pur Town.				
(v)	Others (such as interest in property)	Do				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

Refused Review  
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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	1,07,400/- (2024-25) PAN - AODPR 8402 E	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

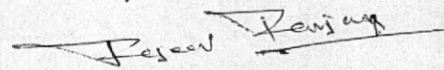
Date of Birth :-      (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... 

Name of Employee: ..Rajeev Ranjan..

Designation: ..SECTION OFFICER.....

Department: ..Bihar Legislative Assembly Secretariat, Patna - 15.

Place: ..PATNA.....

Date: ..14.02.2026